

श्री. महेंद्र प्रसाद पंडित
11/2/26

Declaration of Assets and Liabilities

Year- 2025-2026

I, MAHENDRA PRASAD PANDIT, son of Late RAM LAKHAN PANDIT, aged 55 Years, belonging to Bihar Legislative Assembly service and presently working as SECTION OFFICER of Bihar Legislative Assembly, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name Smt. Sushila Devi (Wife)	Dependant-1 Santosh Kumar (Son)	Dependant-2 Khushboo kumari (D)
(i)	Cash	Rs. 3,00,000/-	Rs. 40,000/-	Rs. 25,000/-	Rs. 20,000/-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Sahara Rs, 40,000/- (fix deposit)	Post Office 65,000/- (1 Years FD)	Nil	SBI 35,000/-FD
(iii)	Bonds, Debentures and shares in Companies	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Rs- 14412/- Yearly	Nil	LIC 14,945/- Yearly	Nil
(v)	Motor Vehicles (details of make, etc.)	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold-12 gm.	Gold-20 gm. Silver-250 Gm	Gold-10 gm	Nil

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(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil
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Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.
* Dependant here means a person substantially dependent on the income of the employee.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name Smt. Soni Kumari (Wife)	Dependant-1 Aradhya Rani (D)	Dependant-2 Ananya Rani (D)
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	KHATA NO 93 N0-1363.1/2 Katha	Nil	Nil
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil
(v)	Other (such as interest in property)	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on January, 2026
(a)	(i) Loans from Banks	S.B.I., Bihar Vidhan Sabha, Patna	11,375/-

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(ii) Loans from financial institutions	Rs-6,00,000/-	NIL
(iii) Government Dues:	Nil	Nil
(a) dues to departments dealing with government accommodation	Nil	Nil
(b) dues to departments dealing with supply of water	Nil	Nil
(c) dues to departments dealing with supply of electricity	Nil	Nil
(d) dues to departments dealing with telephones	Nil	Nil
(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	Nil
(f) Other dues, if any	Nil	Nil
(b) (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AY-2024-2025 Tax Paid- 83,919/- PAN NO.AUJPP4023B	Nil
(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	Nil
(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
(iv) Property Tax	Nil	Nil

C Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. J.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

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I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: महेंद्र प्रसाद पंडित

Name of Employee: MAHENDRA PRASAD PANDIT

Designation : SECTION OFFICER

Department : BIHAR LEGISLATIVE ASSEMBLY,
PATNA

Place: PATNA

Date: 10-02-2026

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.